

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No.2359
TO BE ANSWERED ON 03.08.2023

UDYAM SAKHI PORTAL

2359. SHRI JUAL ORAM:
DR. MANOJ RAJORIA:
SHRIMATI RANJEETA KOLI:
SHRI SUMEDHANAND SARASWATI:
SHRI DINESH LAL YADAV "NIRAHUA":

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state?

- (a) whether the Government has launched/introduced Udyam Sakhi Portal to make the women self-reliant in the country;
- (b) if so, the salient features and objectives of the Portal along with the current status thereof;
- (c) whether the said Portal has been reviewed and if so, the achievements made so far in this regard;
- (d) whether the Government has put an effective mechanism in place to create awareness among women about harassment, exploitation in work places and business platforms, and if so, the details thereof;
- (e) the number of women benefited under the said Portal, State/ UT-wise including Rajasthan and Bihar;
- (f) the manner in which the social ventures have been encouraged/promoted under the said Portal; and
- (g) whether the said Portal has been successful in ending the social disparity and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): The Udyam Sakhi Portal(<https://udyam-sakhi.com/>) was launched in March 2018 to provide information regarding the financial schemes, policies and programmes of the Ministry of Micro, Small and Medium Enterprises (MSME) to existing and prospective women entrepreneurs. The portal helps women to start, build and grow their businesses, and thus make them self-reliant. As on 31.7.2023, a total of 4304 women are registered on the portal.

(d): The Government has enacted the "Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013(SH Act) to provide protection to women against sexual harassment at workplace and for the prevention and redressal of complaints related to it. The Act covers all women, irrespective of their age, employment status or nature of work whether working in public or private, organized or unorganized sector. The Government issues advisories to all Central Ministries/ Departments and State Governments/ UTs from time to time to ensure proper implementation of the Act including for setting up of Internal Committees, and Local Committees for all workplaces, and to organize workshops and awareness programmes at regular intervals for sensitizing the employees.

(e): As on 31.7.2023, a total 4304 women are registered on the portal. The State/UT –wise data on the number of women registered on the Udyam Sakhi portal is provided in Annexure.

(f) & (g): The Udyam Sakhi Portal helps in disseminating information on Government's schemes, policies and activities to women entrepreneurs, thus helping in women empowerment.

State/ UT wise number of beneficiaries on Udyam Sakhi portal (As on 31.7.2023)

| S. No. | State | No. of Beneficiaries |
|--------------|-------------------|----------------------|
| 1 | Andhra Pradesh | 427 |
| 2 | Arunachal Pradesh | 0 |
| 3 | Assam | 22 |
| 4 | Bihar | 1023 |
| 5 | Chhattisgarh | 51 |
| 6 | Goa | 2 |
| 7 | Gujarat | 77 |
| 8 | Haryana | 51 |
| 9 | Himachal Pradesh | 6 |
| 10 | Jharkhand | 34 |
| 11 | Karnataka | 125 |
| 12 | Kerala | 41 |
| 13 | Madhya Pradesh | 81 |
| 14 | Maharashtra | 571 |
| 15 | Manipur | 0 |
| 16 | Meghalaya | 0 |
| 17 | Mizoram | 2 |
| 18 | Nagaland | 40 |
| 19 | Odisha | 17 |
| 20 | Punjab | 54 |
| 21 | Rajasthan | 227 |
| 22 | Sikkim | 0 |
| 23 | Tamil Nadu | 372 |
| 24 | Telangana | 58 |
| 25 | Tripura | 1 |
| 26 | Uttar Pradesh | 380 |
| 27 | Uttarakhand | 26 |
| 28 | West Bengal | 72 |
| 29 | J&K | 15 |
| 30 | DELHI | 529 |
| Total | | 4304 |